

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29.C.P. (IB)4417(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.03.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt. Ltd.

v/s.

Supreme Housing Hospitality Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both the sides, list this matter on 29.04.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)